

# United Nations Nations Unies

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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **12 August 2012**, the Committee approved the **deletion** of the entry specified below from its List (the Al-Qaida Sanctions List). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations accordingly no longer applies to this entry.

## **A. Individuals associated with Al-Qaida**

**QI.M.33.01. Name:** 1: FAZUL 2: ABDULLAH 3: MOHAMMED 4: na

**Name (original script):** فاضل عبد الله محمد

**Title:** na **Designation:** na **DOB:** **a)** 25 Dec. 1974 **b)** 25 Feb. 1974 **c)** 1976 **d)** Feb. 1971 **e)** 25 Aug. 1972 **POB:** Moroni, Comoros Islands **Good quality a.k.a.:** **a)** Abdalla, Fazul **b)** Adballah, Fazul **c)** Ali, Fadel Abdallah Mohammed **d)** Fazul, Abdalla **e)** Fazul, Abdallah **f)** Fazul, Abdallah Mohammed **g)** Fazul, Haroon **h)** Fazul, Harun **i)** Haroun, Fadhil **j)** Mohammed, Fazul **k)** Mohammed, Fazul Abdilahi **l)** Mohammed, Fouad **m)** Muhamad, Fadil Abdallah **n)** Abdullah Fazhl **o)** Fazhl Haroun **p)** Fazil Haroun **q)** Faziul Abdallah **r)** Fazul Abdalahi Mohammed **s)** Haroun Fazil **t)** Harun Fazul **u)** Khan Fazhl **v)** Farun Fahdl **w)** Harun Fahdl **x)** Abdulah Mohamed Fadl **y)** Fadil Abdallah Muhammad **z)** Abdallah Muhammad Fadhul **aa)** Fedel Abdullah Mohammad Fazul **ab)** Fadl Allah Abd Allah **ac)** Haroon Fadl Abd Allah **ad)** Mohamed Fadl **Low quality a.k.a.:** **a)** Abu Aisha **b)** Abu Seif Al Sudani **c)** Haroon **d)** Harun **e)** Abu Luqman **f)** Haroun **g)** Harun Al-Qamry **h)** Abu Al-Fazul Al-Qamari **i)** Haji Kassim Fumu **j)** Yacub **Nationality:** Comorian **Passport no.:** Reported to possess multiple fraudulent Kenyan and Comorian passports. **National identification no.:** na **Address:** **a)** Reported to operate in Southern Somalia as of Nov. 2007 **b)** Kenya **Listed on:** 17 Oct. 2001 (amended on 2 Jul. 2007, 21 Dec. 2007, 16 May 2011) **Other information:** Senior operative of Al-Qaida (QE.A.4.01) in charge of Al-Qaida in East Africa as of 2009. Believed to have been involved in the attacks on the United States embassies in Nairobi and Dar es Salaam in August 1998, and further attacks in Kenya in 2002. Has reportedly undergone plastic surgery. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL: [http://www.un.org/sc/committees/1267/aq\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml). The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions List based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twenty-fifth update of the List in 2012.

5 September 2012